

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 106

IA(I.B.C)/1495(CH)2024

And

CP (IB) No. 306/Chd/Hry/2023

IN THE MATTER OF:

Indiabulls Housing Finance Ltd.

...

Petitioner

Versus

Sikander Singh

...

Respondent

Under Section: 95, IBC 2016

Rule: 11 of NCLT Rules, 2016

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 27.08.2024.

Sd/-

Court Officer

July 02, 2024

Mukta